# LOK SABHA UNSTARRED QUESTION NO. 914 TO BE ANSWERED ON 24<sup>TH</sup>JULY, 2025

### **Dealership of Kerosene**

## 914. Dr. Faggan Singh Kulaste:

पेट्रोलियम और प्राकतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of individuals who have been awarded kerosene dealership by the Government across the country till date, State-wise;
- (b) whether the supply of kerosene to those who were granted dealership has been discontinued and if so, the details thereof; and
- (c) whether any provision exists to continue operations for such discontinued dealerships and if so, the time by which the Government plans to implement the same?

#### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री

(श्री सुरेश गोपी)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

- (a) As on 01.07.2025, there are 6395 Public Distribution Superior Kerosene Oil (PDS SKO) agencies across the country. The State wise details is given as annexure.
- (b) and (c) Government makes allocation of Public Distribution System (PDS) Kerosene to States/UTs on quarterly basis. PDS Kerosene allocation to States/UTs has been rationalized since 2010-11, with 21 States/UTs currently PDS SKO Free.

Government has formulated the Public Distribution Superior Kerosene Oil (PDS SKO) Allocation Policy under which Government makes allocation of Public Distribution System (PDS) Kerosene to States/UTs on quarterly basis for cooking & lighting and for special needs (fisheries, mela, exhibitions, pandemic, calamity etc.). Further distribution of PDS Kerosene within the State/UT under PDS network is carried out by the concerned State/UT. Scale and criteria of the distribution is accordingly, also decided by the respective State/UT.

In order to rehabilitate unviable PDS Kerosene dealers, domestic LPG distributor selection guidelines/retail outlet dealership selection guidelines have been amended by Oil Marketing Companies (OMCs) relaxing certain eligibility criteria to enable them to participate in the selection process.

OMCs have also implemented policy on award of Non-Domestic (ND) LPG/ Free Trade LPG (FTL) distributorship on nomination basis in order to rehabilitate PDS Kerosene dealers in Kerosene freeStates/UT and unviable SKO dealers.

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Annexure referred to in reply to parts (a) of the Lok Sabha unstarred question No. 914 asked by Dr. Faggan Singh Kulaste, for answer on 24.07.2025 regarding "Dealership of Kerosene"

State	Number of PDS SKO Agency as on 01.07.2025
Andaman & Nicobar Islands	2
Andhra Pradesh	328
Arunachal Pradesh	30
Assam	227
Bihar	349
Chandigarh	11
Chhattisgarh	105
Dadra & Nagar Haveli, Daman and Diu	7
Delhi	112
Goa	19
Gujarat	466
Haryana	150
Himachal Pradesh	25
Jammu and Kashmir	50
Jharkhand	109
Karnataka	376
Kerala	196
Ladakh	2
Lakshadweep	1
Madhya Pradesh	279
Maharashtra	786
Manipur	40
Meghalaya	31
Mizoram	27
Nagaland	19
Odisha	172
Puducherry	6
Punjab	232
Rajasthan	285
Sikkim	7
Tamil Nadu	392
Telangana	205
Tripura	48
Uttar Pradesh	758
Uttarakhand	73
West Bengal	470
Total	6395